

admission to the eligible students for the purpose of implementing the Scheme, keeping in view the norms for avoiding bunching of students. Students who get admission on merit in the Centrally Funded Technical Institutions would be considered for scholarship in addition to the above.

- (c) No such case has been reported so far.

**Release of Central share for assistance and support to rape victims in Odisha**

\*59. SHRI RABINARAYAN MOHAPATRA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government would release the Central share to Odisha Government during 2013-14 for the new scheme introduced for financial assistance and support to victims of rape; and

- (b) if so, the details of achievements expected as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The formulation of Scheme of Restorative justice to victim of rape have been reviewed, as the compensation part for rape victim has been overtaken by provision of Section 357A of the Code of Criminal Procedure which States that every State Government in co-ordination with the Central Government shall prepare a scheme for providing funds for the purpose of compensation to the women victim of crime including rape. The Government of Odisha have already formulated the Victim Compensation Scheme for giving compensation to women victim of crime including rape.

**Progress for Gender Budgeting**

\*60. DR. GYAN PRAKASH PILANIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number and percentage of males and females out of total population of the country;

(b) whether Government has adopted Gender Budgeting as a tool for gender mainstreaming at all levels and stages of budgetary process;

(c) whether percentage of Gender Budget to women to Total Budget during 2008-09, 2009-10, 2010-11, 2011-12, 2012-13 was 3.68, 5.57, 6.11, 6.22, 5.91 per cent respectively; and

(d) whether above statistics show that justice has not been done to the concept of Gender Budgeting for welfare of women?